

**F. No.- A. 35017/ 12 /2017 - Ad. II**  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Indirect Taxes and Customs)

\*\*\*\*\*

North Block, New Delhi,  
Dated, the 13<sup>th</sup> December, 2018

**Office Order No.176 /2018**

In pursuance of Department of Revenue (Hqrs.) Office Order No. 271/2018 dated 04.12.2018, appointing the following IRS (C&CE) officers as Director in the Central Board of Indirect Taxes and Customs under Department of Revenue, their services are placed at the disposal of Department of Revenue for a period of five years from the date of their assumption of charge of the post and until further orders:

S. No.	Name of the Officer (S/Shri)	Batch/Emp. ID	Post
1	Suresh Chander Ganger, ADC, DGPM, Delhi	2002/1841	Director (PAC)
2	Ramji Lal Meena, ADC, DGPM, Delhi	2002/1971	Director (CX-1)

2. Shri Ramji Lal Meena shall also look after the charge of Director (CX-3 & 9) in addition to his regular charge of Director (CX-1).



(S.A. Ansari)

Under Secretary to the Govt. of India

Copy to:

1. The officers concerned.
2. The Director General, DGPM, New Delhi along with a copy of DoR's aforesaid order, with the request to relieve both the aforesaid officers to join their new assignment in CBIC.
3. Shri. Rajinder Kumar, Under Secretary (Ad-I), Department of Revenue, North Block, New Delhi with reference to Order No. 271/2018 dated 04.12.2018 issued under F. No. A. 12026/21/2014- Ad. I.
4. PS to FM / MoS (R) / Revenue Secretary/ Chairman, CBIC/ All Members, CBIC/ JS (Admn-IC)/ Commissioner (Coord), CBIC/ Dir (Ad.V).
5. AS (R)/JS (R)/DS (Admn- Hqrs.)/US (Ad.I)/ Hindi Section.
6. All Heads of Department under CBIC/Pr.CCA, CBIC, New Delhi.
7. Pr. ADG (HRM-I), DGHRD/ ADG (HRM-II), DGHRD.
8. The Manager Website, Directorate General of Systems, New Delhi for uploading on website of CBIC.
9. Office Order Folder.